

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 28/AM12
HELD ON 12.10.2011
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 28/87-NC-7/2011 of NORMS COMMITTEE (NC-7) dealing with ‘Plastic & Rubber Products’ held on 12.10.2011 under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Aggarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 27/AM12 held on 05.10.2011.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-122	M/s. UNIVERSAL MEDICAP LTD.			Status: Deferred
NC No.: 28/AM12 Dated: 12.10.2011	01/87/162/00012/AM12/DES-VII			
Advance Licence No. and Date	3410017388 dated 14.11.2006	3410018288 dated 12.03.2007	3410019426 dated 14.08.2007	
	3410019686 dated	3410020307 dated	3410026272 dated	

	21.09.2007	11.12.2007	04.02.2010	
	3410026607 dated 16.03.2010	3410026606 dated 16.03.2010		

Request: **Clarification regarding description of Export Product as per SION A-1674.**

Decision: The firm was asked to furnish following information vide this office letter dated 21.09.2011:

- (i) Name of firms to whom they have supplied their product “Rubber Stopper” against their eight advance authorizations and
- (ii) Whether the firms to whom they have supplied their product, are from ‘Pharmaceutical Industry’ or not ?

2. The firm vide letter dated 07.10.2011 submitted its reply enclosing a list of firms to whom they supplied their export product with the copy of letters of such firms confirming that they are from Pharmaceutical Industry. A copy of reply of firm has been forwarded to DIPP on 11.10.2011. Comments of DIPP are awaited.

Deferred for two weeks.

Case No. A-123	METALIC IMPRESSIONS (I) PVT. LTD.	HQ F. No. 01/87/050/00017/AM11/DES-VII	Status: Deferred
NC No.: 28/AM12 Dated: 12.10.2011	Adv. Lic. No. 0510262670 dated 20.04.2010	RLA F. No. 05/24/040/00018/AM11	

Request: **Enhancement in the quantity of Import Items.**

Decision: A D/L No. 46011/70/2009-PC.II dated 09.06.2011 was issued by D/o C&PC to firm. This was followed by reminders

from DGFT on 23.06.2011 and 17.08.2011 to firm giving them 15 days time for submission of information. In response to above D/L, the firm vide letter dated 01.09.2011 submitted its reply, a copy of which has already been forwarded to D/o C&PC on 13.09.2011. Comments are awaited from D/o C&PC.

Deferred for two weeks.

Case No. A-124	INDIA GLYCOLS LTD.	HQ F. No. 01/87/050/00431/AM11/DES-VII	Status: Approved
NC No.: 28/AM12 Dated: 12.10.2011	Adv. Lic. No. 0510282626 dated 31.01.2011	RLA F. No. 05/23/040/00275/AM11	

Request: Amendment in the description and quantity of Import Item No. 1.

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/89-A/2007-PC.II dated 04.10.2011, the Committee decided to amend the description of Import Item No. 1 to read as “Denatured Ethyl Alcohol” with quantity of ‘1.30 kg’.

Case No. A-125	GUJARAT FLUORO CHEMICALS LTD.	Status: Deferred
NC No.: 28/AM12 Dated: 12.10.2011	HQ F. No. 01/87/162/00025/AM12/DES-VII	

[illegible]

Decision: A copy of request of firm has been forwarded to D/o C&PC on 09.09.2011. Comments of D/o C&PC are still awaited. Hence, the Committee decided to issue reminder to D/o C&PC for furnishing comments expeditiously.

Deferred for two weeks.

Case No. A-126	GARDEN SILK MILLS LTD.	Status: Deferred
NC No.: 28/AM12 Dated: 12.10.2011	HQ F. No. 01/87/162/00078/AM12/DES-VII	

Request: **Modification in the Standard Input-Output Norms (SION)** appearing at H-207.

Decision: A copy of request of firm has been forwarded to D/o C&PC on 25.07.2011. Comments of D/o C&PC are awaited.

Deferred for three weeks.

Case No. A-127	BULK LIQUID SOLUTION PVT. LTD.	HQ F. No. 01/87/050/00676/AM06/DES-VII	Status: Deferred
NC No.: 28/AM12 Dated: 12.10.2011	Adv. Lic. No. 0710048196 dated 01.11.2006	RLA F. No. 07/24/040/00496/AM07	

Request: Inclusion of two Import Items left out by Norms Committee.

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 04.10.2011. Comments of D/o C&PC are awaited.

Deferred for three weeks.

Case No. A-128	MACRO POLYMERS PVT. LTD.	HQ F. No. 01/87/162/00151/AM12/DES-VII	Status: Deferred
NC No.: 28/AM12 Dated: 12.10.2011	Adv. Lic. No. Not Issued yet		

Request: Fixation of adhoc norms for the export product “Alkyd Resin S- 5060 (Resin 80%)” under Para 4.4.2 of HBP Vol. I.

Content

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 30.09.2011. Comments of D/o C&PC are awaited.

Deferred for three weeks.

Case No. A-129	JAIN IRRIGATION SYSTEMS PVT. LTD.	HQ F. No. 01/87/050/00413/AM11/DES-VII	Status: Deferred
NC No.: 28/AM12 Dated: 12.10.2011	Adv. Lic. No. 0310605136 dated 08.12.2010	RLA F. No. 03/94/040/00805/AM11	

Request: Correction in the quantity of Import Item No. 2–Colour

Master Batch.

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 30.09.2011. Comments of D/o C&PC are awaited.

Deferred for two weeks.

Case No. A-130	NC No.: 28/AM12 Dated: 12.10.2011	Status: Deferred
DIAB CORE MATERIALS PVT. LTD.		
Hqrs. File No.	RLA File No.	Licence No. & Date
01/87/50/244/AM10/DES-VII	04/24/40/88/AM10	0410108652 dated 19.10.2009
01/87/50/534/AM11/DES-VII	04/24/40/353/AM11	0410122928 dated 25.03.2011
01/87/50/62/AM12/DES-VII	04/24/40/56/AM12	0410124442 dated 27.05.2011

Request: Enhancement in the quantity of Import Items.

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 30.09.2011. Comments of D/o C&PC are still awaited. Hence, the Committee decided to issue reminder from DDG (IS) to Shri A.K. Aggarwal, Addl. Industrial Adviser, D/o C&PC for furnishing comments expeditiously.

Deferred for three weeks.

ONLINE CASES

Case No.: 1/5/87-ALC1/2011	Party Name:ULTIMATE INDUSTRIES LTD.	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Approved
HQ File :01/87/050/00026/AM12/	RLA File :05/24/040/00009/AM12/	Lic.No/Date:0510288457 20.04.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39181090	63/0- ULTIMAT NON-EDGED VINYL FLOORMAT/FLOORING NON-EDGED,IN LOOPED ZIGZAG PATTERN	100000.000	K.G	8633200.00	191000.00 US\$
				Total	8,633,200.00	191,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39040000	PVC RESIN	60580.000	K.G	3842000.00	85000.00 US\$	Value & Qty
2	29000000	PLASTICIZERS(PHTHALATE/NON-PHTHALATE)	48820.000	K.G	3661200.00	81000.00 US\$	Value & Qty
				Total	7,503,200.00	166,000.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/74/2004-PC.II dated 26.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Ultimate Non-edged Vinyl Floormat/Flooring Non-edged, in looped Zigzag pattern	1 kg	1. PVC Resin	0.6058 kg
		2. Plasticizers (Phthalate/Non Phthalate)	0.4882 kg

Case No.:1/12/87-ALC1/2011	Party Name:PACIFIC PIPE SYSTEMS PVT. LTD.	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Rejected
HQ File :01/87/050/00075/AM12/	RLA File :08/24/040/00031/AM12/	Lic.No/Date:0810099319 13.05.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39173990	63/0- GRP Pipes. SUPPLY TO : Nirman Ekai, UP Jal Nigam, Kanpur.	12918.000	Meter	139659015.00	3138405.00 US\$
				Total	139,659,015.00	3,138,405.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	70191200	Glassfiber. Glassfiber Chop Roving/Assembled Roving/Direct Roving / Hoop Roving / Grade / Tax : 600/2400/4800.	883204.000	K.G	38465713.00	864398.00 US\$	Value & Qty
2	39079120	Polyesters Resin. Polyesters Resin, Resin Liner, Resin Structure.	950859.000	K.G	66685643.00	1498554.00 US\$	Value & Qty
3	29141200	Methy Ethy Ketone Peroxide. MEKP M-50 /MEKP M-60/AAP/BUTANOX M-60/ANDONOX FC-100/ANDONOX SHP-40/ANDONOX KP-9.	19532.340	K.G	2632563.00	59159.00 US\$	Value & Qty
4	32110000	Cobalt. Cobalt/Accelerator NL-51P.	1579.130	K.G	805309.00	18097.00 US\$	Value & Qty
5	70193200	Surface Mat. Surface Veil/Glassfiver Thin Sheets (Voiles) / Tissue Mat.	4318.420	K.G	1881726.00	42286.00 US\$	Value & Qty
6	29025000	Styrene Monomer. (THIS LICENCE IS ISSUED AS PER PARA 4 7 OF H R POLICY	15572.010	K G	1252862.00	28154.00	Value & Qty

		& SUBJECT TO FIXATION OF NORMS BY ALC N.DELHI)				US\$	
				Total	111,723,816.00	2,510,648.00	

Decision: A D/L No. **46011/13/2011-PC.II dated 26.07.2011** was issued by D/o C&PC to firm. This was followed by reminder on **17.08.2011** and Final Reminder on **04.10.2011** giving them 15 days time for submission of information. The Committee observed that the firm failed to furnish information despite of repeated reminders. Hence, the Committee could not able to fix adhoc norms for want of information from firm and accordingly **rejected** the case. RLA will take further necessary action in this case.

3	Case No.:6/13/87-ALC1/2011	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Deferred
	HQ File :01/87/050/00085/AM12/	RLA File :04/24/040/00225/AM11/	Lic.No/Date:0410124424 26.05.2011	Defer Date:02.11.2011
	Decision: A copy of application was forwarded to D/o C&PC on 24.06.2011. This was followed by D.O. reminders on 10.08.2011 and 25.08.2011 for furnishing comments expeditiously. The Comments of D/o C&PC are still awaited. Hence, the Committee decided to issue another reminder from DDG (IS) to Shri Sanjeev Kumar, Dy. Secretary for furnishing comments expeditiously.			

4	Case No.:7/13/87-ALC1/2011	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Deferred
	HQ File :01/87/050/00086/AM12/	RLA File :04/24/040/00226/AM11/	Lic.No/Date:0410124425 26.05.2011	Defer Date:02.11.2011
	Decision: A copy of application was forwarded to D/o C&PC on 24.06.2011. This was followed by D.O. reminders on 10.08.2011 and 25.08.2011 for furnishing comments expeditiously. The Comments of D/o C&PC are still awaited. Hence, the Committee decided to issue another reminder from DDG (IS) to Shri Sanjeev Kumar, Dy. Secretary for furnishing comments expeditiously.			

5	Case No.:5/15/87-ALC1/2011	Party Name:KBK POLYMERS PVT.LTD.	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Approved																																													
	HQ File :01/87/050/00106/AM12/	RLA File :06/24/040/00012/AM12/	Lic.No/Date:0610022205 07.06.2011	Defer Date:																																													
Application: Request is for adhoc norms for following: <table border="1"> <thead> <tr> <th>Sl.No.</th> <th>ITCHS Code</th> <th>EXPORT ITEM</th> <th>Qty</th> <th>UOM</th> <th>FOB/FOR (Rs.)</th> <th>FOB (in Currency of realisation)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>39203010</td> <td>63/0- HIGH IMPACT POLYSTYRENE SHEETS</td> <td>60.950</td> <td>M.T</td> <td>7654400.00</td> <td>167676.00 US\$</td> </tr> <tr> <td></td> <td></td> <td></td> <td></td> <td>Total</td> <td>7,654,400.00</td> <td>167,676.00</td> </tr> </tbody> </table> <table border="1"> <thead> <tr> <th>Sl.No.</th> <th>ITCHS Code</th> <th>IMPORT ITEM</th> <th>Qty</th> <th>UOM</th> <th>CIF (Rs.)</th> <th>CIF (Currency)</th> <th>Limiting Factor (Value/Qty/Value & Qty)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>39031990</td> <td>HIGH IMPACT POLYSTYRENE GRANULES</td> <td>64.000</td> <td>M.T</td> <td>5888000.00</td> <td>128981.00 US\$</td> <td>Value & Qty</td> </tr> <tr> <td></td> <td></td> <td></td> <td></td> <td>Total</td> <td>5,888,000.00</td> <td>128,981.00</td> <td></td> </tr> </tbody> </table>					Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39203010	63/0- HIGH IMPACT POLYSTYRENE SHEETS	60.950	M.T	7654400.00	167676.00 US\$					Total	7,654,400.00	167,676.00	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	39031990	HIGH IMPACT POLYSTYRENE GRANULES	64.000	M.T	5888000.00	128981.00 US\$	Value & Qty					Total	5,888,000.00	128,981.00	
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				Total	5,888,000.00	128,981.00																																											
Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/65/2010-PC.II dated 26.09.2011, following adhoc norms are approved: <table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY</th> </tr> </thead> <tbody> <tr> <td>HIPS Sheet</td> <td>1 kg</td> <td>High Impact Polystyrene Granules</td> <td>1.05 kg</td> </tr> </tbody> </table>					EXPORT ITEM	QTY	IMPORT ITEM	QTY	HIPS Sheet	1 kg	High Impact Polystyrene Granules	1.05 kg																																					
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6	Case No.:1/13/87-ALC1/2011	Party Name:PREMIER POLYFILM LTD.	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Deferred
	HQ File :01/87/050/00080/AM12/	RLA File :05/24/040/00062/AM12/	Lic.No/Date:0510293592 16.06.2011	Defer Date:02.11.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 29.08.2011. Comments of D/o C&PC are awaited.			

7	Case No.:2/13/87-ALC1/2011	Party Name:RMG POLYVINYL INDIA LTD.	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Deferred
	HQ File :01/87/050/00081/AM12/	RLA File :05/24/040/00064/AM12/	Lic.No/Date:0510293595 16.06.2011	Defer Date:02.11.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 06.09.2011. Comments of D/o C&PC are awaited.			

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Case No.:4/13/87-ALC1/2011	Party Name:SHREE KRISHNA POLYSTRAP PRIVATE LIMITED,	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Withdrawn				
HQ File :01/87/050/00083/AM12/	RLA File :04/24/040/00087/AM12/	Lic.No/Date:0410125069 17.06.2011	Defer Date:				
Application: Request is for adhoc norms for following:							
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>	
<i>1</i>	<i>39159090</i>	<i>63/0- PET FLAKES</i>	<i>135000.000</i>	<i>K.G</i>	<i>6326541.00</i>	<i>141060.00 US\$</i>	
				Total	<i>6,326,541.00</i>	<i>141,060.00</i>	
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>

1	39159042	USED PET BOTTLE WITH PP or PE CAPS	147150.000	K.G	5474678.96	119927.25 US\$	Value & Qty
				Total	5,474,678.96	119,927.25	

Decision: A D/L No. 46011/68/2011-PC.II dated 15.07.2011 was issued by D/o C&PC to firm. This was followed by reminder to them on 17.08.2011. In response to above D/L, the firm vide letter dated 29.08.2011 informed that they had surrendered their licence at RLA, Chennai and there is no need to fix the norms. Hence, the case was **withdrawn**.

Case No.:6/15/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Approved
HQ File :01/87/050/00107/AM12/	RLA File :31/24/040/00277/AM11/	Lic.No/Date:3110048976 01.07.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39081010	63/0- AKULON K222 KGMV14 H GREY 25% GLASS FIBER MINERAL REINFORCED FLAME RETARDANT PA 6 (NYLON 6) COMPOUND IN GREY COLOUR	25000.000	K.G	3595500.00	80346.37 US\$
				Total	3,595,500.00	80,346.37

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	NYLON 6 CHIPS/GRANULES	14677.500	K.G	1958624.31	42858.30 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	1287.500	K.G	65899.40	1442.00 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93	257.500	K.G	41187.13	901.25 US\$	Value & Qty
4	39092090	MELAMINE CYNAURATE	3862.500	K.G	331850.55	7261.50 US\$	Value & Qty
5	29159090	CALCIUM STEARATE	515.000	K.G	35773.96	782.80 US\$	Value & Qty

6	29159090	MICA	5150.000	K.G	54131.65	1184.50 US\$	Value & Qty
				Total	2,487,467.00	54,430.35	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 29.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
25% Glass Fibre/ Mineral Reinforced Flame Retardant Nylon- 6 Compound (AKULON K222 KG MV 14H GREY)	1 kg	1. Nylon 6 Chips/Granules	0.5871 kg
		2. Glass Fibre	0.0515 kg
		3. Relevant Master batch	0.0103 kg
		4. Melamine Cynaurate	0.1545 kg
		5. Calcium Stearate	0.0206 kg
		6. Mica (Mineral)	0.2060 kg
NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import.			

Case No.:25/15/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Approved
HQ File :01/87/050/00126/AM12/	RLA File :31/83/040/00054/AM12/	Lic.No/Date:3110049067 06.07.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39081010	63/0- AKULON K222 KG V4 H GREY 20% GLASS FIBER REINFORCED FLAME RETARDANT PA 6 (NYLON 6) COMPOUND IN GREY COLOUR	10000.000	K.G	1860000.00	41471.57 US\$
				Total	1,860,000.00	41,471.57

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39081090	NYLON 6 CHIPS/GRANULES	6699.000	K.G	1110087.94	24317.37 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRAND)	2060.000	K.G	105323.68	2307.20 US\$	Value & Qty
3	32064990	MASTERBATCH	103.000	K.G	27741.51	607.70 US\$	Value & Qty
4	39092090	MELAMINE CYNAURATE	1236.000	K.G	115667.97	2533.80 US\$	Value & Qty
5	29159090	CALCIUM STEARATE	202.000	K.G	11065.56	242.40 US\$	Value & Qty
				Total	1,369,886.66	30,008.47	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 29.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fibre/ Mineral Reinforced Flame Retardant Nylon-6 Compound (AKULON K222 KGV4H GREY)	1 kg	1. Nylon-6 Chips/Granules	0.6699 kg
		2. Glass Fibre	0.2060 kg
		3. Relevant Colourant Masterbatch	0.0103 kg
		4. Melamine Cynurate	0.1236 kg
		5. Calcium Stearate	0.0202 kg

NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import.

11	Case No.:1/23/87-ALC1/2011	Party Name:ELKAY CHEMICALS PVT.LTD.,	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Deferred
	HQ File :01/87/050/00187/AM12/	RLA File :31/24/040/00216/AM11/	Lic.No/Date:3110049143 11.07.2011	Defer Date:02.11.2011
	Decision: A D/L No. 46011/87/2011-PC.II dated 03.10.2011 was issued by D/o C&PC to firm. The requisite information is still awaited from the firm. Hence, the Committee decided to issue Reminder giving them 15 days time for submission of information.			

Case No.:1/22/87-ALC1/2011		Party Name:COLORPLAST SYSTEMS PVT LTD		Meet No/Date:28/87-ALC1/2011 12.10.2011		Status: Approved	
HQ File :01/87/050/00186/AM12/		RLA File :05/23/040/00152/AM12/		Lic.No/Date:0510296891 18.07.2011		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39201019	62/0- Printed Plastic Cards (38000000 Nos) (Using Calendared Plastic sheet PVC/ABS, PVC/AD 190 MT of 80+/-10%, 320+/-10% & 800+/-10% Micron & other consumable i.e Printing Ink, UV Primer, UV varnish, offset Image Plates, Washing Chemicals, Printing Rubber Blankets (Metal Back), Punching Tools, Doctor Blade & Sealing Cheeks)		190.000	M.T	76000000.00	1652173.00 US\$
					Total	76,000,000.00	1,652,173.00
							Limiting Factor

Limiting Factor

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	(Value/Qty/Value & Qty)
1	39201019	Calendared Plastic Sheets (PVC/ABS, PVC/AD) (80+/-10%, 320+/-10% & 800+/-10% Micron SDK-1)	266.000	M.T	33250180.00	722830.00 US\$	Value & Qty
2	32151190	Printing Inks (Consumable for Printing on Cards)	3990.000	K.G	5085070.00	110545.00 US\$	Value & Qty
3	32099090	UV Primer (Consumable for coating on cards)	3990.000	K.G	2394070.00	52045.00 US\$	Value & Qty
4	32099090	UV Varnish (Consumable for coating on cards)	3990.000	K.G	2394070.00	52045.00 US\$	Value & Qty
5	84439990	Water less offset Image Plates (Consumable for Printing Plates)	2280.000	Number	570170.00	12395.00 US\$	Value & Qty
6	34029041	Chemicals DP-1/PA-F (Consumable for washing of Plate)	38.000	Litre	38180.00	830.00 US\$	Value & Qty
7	84439990	Printing Rubber Blankets (Metal Back) (Consumable for Printing purpose 525x414 MM (Thickness 1.63 MM +/- 5%))	418.000	Number	2527930.00	54955.00 US\$	Value & Qty
8	84612019	Punching Tools (Tools to cut plastic sheet)	19.000	Set	1520070.00	33045.00 US\$	Value & Qty
9	84439990	Doctor Blade (Consumable (1% of FOB value of Exports)	1900.000	Number	759966.00	16521.00 US\$	Value & Qty
10	84439990	Sealing Cheeks (Consumable (1% of FOB Value of Exports)	3700.000	Number	759966.00	16521.00 US\$	Value & Qty
				Total	49,299,672.00	1,071,732.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/80/2008-PC.II dated 28.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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Printed Plastic Cards (for SIM Card GSM/CDMA)	1 kg	1. Relevant Calendared Plastic Sheets (PVC-ABS/ PVC-AD)	1.36 kg
		2. Printing Inks	0.020 kg
		3. UV Primer	0.011 kg
		4. UV Varnish	0.020 kg
		5. Water less offset Image Plates	0.01 Nos.
		6. Chemicals DP-1/PA-F	0.20 ml
		7. Printing Rubber Blankets (Metal Black)	0.002 No.
		8. Punching Tools / Doctor Blade /Sealing Cheeks	2% of FOB value of export

13	Case No.:3/25/87-ALC1/2011	Party Name:CHIRAG PACK (INDIA) PVT. LTD.	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Deferred
	HQ File :01/87/050/00201/AM12/	RLA File :03/94/040/00333/AM12/	Lic.No/Date:0310642777 18.07.2011	Defer Date:26.10.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 15.09.2011. Comments of D/o C&PC are awaited.			

	Case No.:8/25/87-ALC1/2011	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Deferred
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14	HQ File :01/87/050/00206/AM12/	RLA File :08/24/040/00094/AM12/	Lic.No/Date:0810101531 18.07.2011	Defer Date:26.10.2011
Decision: A copy of application has been forwarded to D/o C&PC on 20.09.2011. Comments of D/o C&PC are awaited.				

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Case No.:7/21/87-ALC1/2011	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Approved				
HQ File :01/87/050/00177/AM12/	RLA File :03/95/040/00239/AM12/	Lic.No/Date:0310643117 19.07.2011	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39206290	63/0- INKJET MATTE FILM (75-100 MICRON) NET CONTENT:1)POLYESTER FILM (75-100 MICRON):28,571.42 KILOGRAM	200000.000	K.G	10120000.00	220000.00 US\$	
				Total	10,120,000.00	220,000.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39206290	POLYESTER FILM (75-100 MICRON)	31428.571	K.G	6072000.00	132000.00 US\$	Value & Qty
2	39059910	COATING CHEMICALS NAMELY POLY VINYL PYRROLIDONE	1110.000	K.G	816960.00	17760.00 US\$	Value & Qty
3	39059100	COATING CHEMICALS NAMELY CO- POLYMERS	300.000	K.G	151800.00	3300.00 US\$	Value & Qty
4	84799090	CONSUMABLES NAMELY GROOVED ROD	16.000	Number	69184.00	1504.00 US\$	Value & Qty
				Total	7,109,944.00	154,564.00	
Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/126/2007-PC.II dated 28.09.2011, following adhoc norms are approved :							

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Inkjet Matte Film (75-100 Micron)	1 Sq. Meter	1. Polyester Film (75-100 Micron)	1.10 kg/kg content in the export product
		2. Poly Vinyl Pyrrolidone	0.0055 kg
		3. Coating Chemicals/Co-polymers	0.0015 kg

Case No.:1/18/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Approved
HQ File :01/87/050/00138/AM12/	RLA File :31/24/040/00012/AM12/	Lic.No/Date:3110049334 21.07.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM				Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39081010	63/0- AKULON K222 KGMV14 H GREY 25% GLASS FIBER MINERAL REINFORCED FLAME RETARDANT PA 6 (NYLON 6) COMPOUND IN GREY COLOUR				30000.000	K.G	4710000.00	106320.54 US\$
2	39081010	63/0- AKULON K222 KG V4 H GREY 20% GLASS FIBER REINFORCED FLAME RETARDANT PA 6 (NYLON 6) COMPOUND IN GREY COLOUR				15000.000	K.G	2820000.00	63656.88 US\$
							Total	7,530,000.00	169,977.42

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
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1	39081090	NYLON 6 CHIPS/GRANULES	17613.000	K.G	2969481.35	65696.49 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	1545.000	K.G	78214.08	1730.40 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93	309.000	K.G	27235.26	602.55 US\$	Value & Qty
4	39092090	MELAMINE CYNAURATE	4635.000	K.G	408528.90	9038.25 US\$	Value & Qty
5	29159090	CALCIUM STEARATE	618.000	K.G	42459.07	939.36 US\$	Value & Qty
6	29159090	MICA	6180.000	K.G	55867.20	1236.00 US\$	Value & Qty
7	39081090	NYLON 6 CHIPS/GRANULES	10048.500	K.G	1694136.91	37480.91 US\$	Value & Qty
8	70191100	GLASS FIBER	3090.000	K.G	156428.16	3460.80 US\$	Value & Qty
9	32064990	MASTERBATCH PE 48/93	154.500	K.G	13617.63	301.28 US\$	Value & Qty
10	39092090	MELAMINE CYNAURATE	1854.000	K.G	163411.56	3615.30 US\$	Value & Qty
11	29159090	CALCIUM STEARATE	303.000	K.G	20817.31	460.56 US\$	Value & Qty
				Total	5,630,197.43	124,561.90	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 29.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 25% Glass Fibre/ Mineral Reinforced Flame Retardant Nylon-6 Compound (AKULON K222 KG MV 14H GREY)	1 kg	1. Nylon 6 Chips/Granules	0.5871 kg
		2. Glass Fibre	0.0515 kg
		3. Relevant Master batch	0.0103 kg
		4. Melamine Cynaurate	0.1545 kg
		5. Calcium Stearate	0.0206 kg
		6. Mica (Mineral)	0.2060 kg
2. 20% Glass Fibre/ Mineral Reinforced Flame Retardant Nylon-6 Compound (AKULON K222 KGV4H GREY)	1 kg	1. Nylon-6 Chips/Granules	0.6699 kg
		2. Glass Fibre	0.2060 kg
		3. Relevant Masterbatch / Colourants	0.0103 kg
		4. Melamine Cynurate	0.1236 kg

5. Calcium Stearate

0.0202 kg

NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import.

Case No.:2/18/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Approved
HQ File :01/87/050/00139/AM12/	RLA File :31/24/040/00293/AM11/	Lic.No/Date:3110049337 21.07.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39081010	63/0- AKULON N 24 G6 BLACK 30 % GLASS FIBER REFINFORCED PA 6 NYLON 6 COMPOUND	2500.000	K.G	337500.00	7541.90 US\$
2	39081010	63/0- AKULON N 24 G3 BLACK 15% GLASS FIBER REFINFORCED PA 6 NYLON 6 COMPOUND	6000.000	K.G	858000.00	19173.18 US\$
				Total	1,195,500.00	26,715.08

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	NYLON 6 CHIPS / GRAULES	1756.250	K.G	240781.88	5268.75 US\$	Value & Qty
2	70191100	GLASS FIBER CHOPPED STRAND	772.500	K.G	39539.64	865.20 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH	38.750	K.G	3541.75	77.50 US\$	Value & Qty

4	29159090	CALCIUM STEARATE	7.750	K.G	35.42	0.78 US\$	Value & Qty
5	39081090	NYLON 6 CHIPS / GRAULES (Base Polymer)	5008.200	K.G	686624.22	15024.60 US\$	Value & Qty
6	70191100	GLASS FIBER CHOPPED STRAND	927.000	K.G	47447.57	1038.24 US\$	Value & Qty
7	32064990	BLACK MASTERBATCH	123.600	K.G	11297.04	247.20 US\$	Value & Qty
8	29159090	CALCIUM STEARATE	121.200	K.G	553.88	12.12 US\$	Value & Qty
				Total	1,029,821.40	22,534.39	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 29.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 30% Glass Fiber Reinforced Nylon-6 Compound (AKULON N 24 G6)	1 kg	1. Nylon 6 Chips/Granules	0.7025 kg
		2. Glass Fiber	0.3090 kg
		3. Relevant Colour Master Batch	0.0155 kg
		4. Calcium Stearate	0.0030 kg
2. 15% Glass Fiber Reinforced Nylon-6 Compound) (AKULON N24 G3)	1 kg	1. Nylon-6 Chips/Granules	0.8347 kg
		2. Glass Fiber	0.1545 kg
		3. Relevant Colour Masterbatch	0.0206 kg
		4. Calcium Stearate	0.0202 kg

NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import.

Case No.: 3/18/87-ALC1/2011	Party Name: DSM INDIA PVT. LTD	Meet No/Date: 28/87-ALC1/2011 12.10.2011	Status: Approved
HQ File :01/87/050/00140/AM12/	RLA File :31/83/040/00027/AM12/	Lic.No/Date:3110049338 21.07.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39079150	63/0- ARNITE TV6 241 SN BLACK 20% GLASS FIBER REINFORCED, FLAME RETARDANT (NON BLOOMING) PBT COMPOUND	3000.000	K.G	895362.00	20280.00 US\$
2	39079150	63/0- ARNITE TV6 241 SN GREY 20% GLASS FIBER REINFORCED, FLAME RETARDANT (NON BLOOMING) PBT COMPOUND	3000.000	K.G	880792.50	19950.00 US\$
3	39079150	63/0- ARNITE TO6 200 D GREY UNFILLED POLYBUTYLENE TEREPHTHALATE (PBT) COMPOUND IN GREY COLOUR	3000.000	K.G	598674.00	13560.00 US\$
4	39076020	63/0- ARNITE AV2372 NATURAL 35% GLASS FIBER REINFORCED POLYETHYLENE TEREPHTHALATE (PET) COMPOUND	12000.000	K.G	2283438.00	51720.00 US\$
				Total	4,658,266.50	105,510.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39079150	PBT CHIPS / GRANULES	1937.400	K.G	229291.29	5095.36 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	618.000	K.G	31147.20	692.16 US\$	Value & Qty
3	32064990	MASTERBATCH	30.900	K.G	4644.27	103.21 US\$	Value & Qty
4	34049090	LOXIOL G - 32	7.800	K.G	175.50	3.90 US\$	Value & Qty
5	29251900	SAYTEX	265.800	K.G	106452.90	2365.62 US\$	Value & Qty
6	28258000	ANTIMONY TRIOXIDE	199.200	K.G	137149.20	3047.76 US\$	Value & Qty
7	39046100	DYNEON	30.900	K.G	27114.75	602.55 US\$	Value & Qty
8	39079150	PBT CHIPS / GRANULES	1937.400	K.G	229291.29	5095.36 US\$	Value & Qty
9	70191100	GLASS FIBER (CHOPPED STRANDS)	618.000	K.G	31147.20	692.16 US\$	Value & Qty

10	32064990	MASTERBATCH	30.900	K.G	4644.27	103.21 US\$	Value & Qty
11	34049090	LOXIOI G - 32	7.800	K.G	175.50	3.90 US\$	Value & Qty
12	29251900	SAYTEX	265.800	K.G	106452.90	2365.62 US\$	Value & Qty
13	28258000	ANTIMONY TRIOXIDE	199.200	K.G	137149.20	3047.76 US\$	Value & Qty
14	39046100	DYNEON	30.900	K.G	27114.75	602.55 US\$	Value & Qty
15	39079150	PBT CHIPS / GRANULES	3000.000	K.G	355050.00	7890.00 US\$	Value & Qty
16	34049090	LOXIOI G - 32	90.000	K.G	2025.00	45.00 US\$	Value & Qty
17	39079150	PET/POLYESTER CHIPS	7782.000	K.G	920999.70	20466.66 US\$	Value & Qty
18	70191100	GLASS FIBER CHOPPED STRANDS	4326.000	K.G	218030.40	4845.12 US\$	Value & Qty
19	29159090	TEGMER 804 A	30.000	K.G	11853.00	263.40 US\$	Value & Qty
20	29159090	SODIUM BENZOATE	61.200	K.G	1377.00	30.60 US\$	Value & Qty
21	32064990	MASTERBATCH	252.000	K.G	37875.60	841.68 US\$	Value & Qty
				Total	2,619,160.92	58,203.58	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 29.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 20% Glass Fiber Reinforced Flame Retardant (Non Blooming PBT Compound) (ARNITE TV6 241SN)	1 kg	1. PBT Chips / Granules	0.6458 kg
		2. Glass Fiber	0.2060 kg
		3. Relevant Colour Masterbatch	0.0103 kg
		4. Loxiol (Mould Release Agent)	0.0026 kg
		5. Saytex (Brominated Flame Retardant)	0.0886 kg
		6. Antimony Trioxide	0.0664 kg
		7. Dyneon (Flow Modifier)	0.0103 kg
2. Unfilled Poly Butylene Terephthalate (PBT)	1 kg	1. PBT Chips/Granules	1.0269 kg
		2. Loxiol (Mould Releasing Agent)	0.0031 kg

Compound (ARNITE TO 6200D/ TO 8200)			
3. 35% Glass Fiber Reinforced PBT Compound (ARNITE TV 2372 NATURAL)	1 kg	1. PBT Chips/ Granules	0.6409 kg
		2. Glass Fiber	0.3605 kg
		3. Tegmer (Nucleating Agent)	0.0025 kg
		4. Sodium Benzoate	0.0051 kg
		5. Relevant Colour Masterbatch	0.0210 kg
NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import.			

Case No.:4/18/87-ALC1/2011		Party Name:DSM INDIA PVT. LTD		Meet No/Date:28/87-ALC1/2011 12.10.2011		Status: Approved	
HQ File :01/87/050/00141/AM12/		RLA File :31/83/040/00013/AM12/		Lic.No/Date:3110049339 21.07.2011		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079150	63/0- ARNITE TV4 240 BLACK 20 % GLASS FIBER REINFORCED PBT COMPOUND IN BLACK COLOUR		14000.000	K.G	2069200.00	46867.50 US\$
					Total	2,069,200.00	46,867.50
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39079150	PBT CHIPS / GRANULES	11247.600	K.G	1331153.46	29581.19 US\$	Value & Qty

2	70191100	GLASS FIBER (CHOPPED STRANDS)	2884.000	K.G	145353.60	3230.08 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93	245.000	K.G	36823.50	818.30 US\$	Value & Qty
4	34049090	LOXIOI G-32	43.400	K.G	585.90	13.02 US\$	Value & Qty
				Total	1,513,916.46	33,642.59	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 29.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fiber Reinforced PBT Compound (ARNITE TV4 240)	1 kg	1. PBT Chips/Granules	0.8034 kg
		2. Glass Fiber	0.2060 kg
		3. Relevant Colourant/ masterbatch	0.0175 kg
		4. Loxiol	0.0031 kg

NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import.

Case No.:5/18/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Approved
HQ File :01/87/050/00142/AM12/	RLA File :31/83/040/00001/AM12/	Lic.No/Date:3110049340 21.07.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39081010	63/0- AKULON K 224 HG6 IV GREY 30% GLASS FIBER REINFORCED PA6 (NYLON 6) COMPOUND IN GREY COLOUR	45000.000	K.G	7152300.00	162000.00 US\$
				Total	7,152,300.00	162,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	NYLON 6 CHIPS / GRANULES	30348.000	K.G	5203164.60	115625.88 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	13905.000	K.G	700812.00	15573.60 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93	927.000	K.G	104287.50	2317.50 US\$	Value & Qty
4	29159090	N 100 PA6 POWDER	1170.000	K.G	105300.00	2340.00 US\$	Value & Qty
				Total	6,113,564.10	135,856.98	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 29.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glass Fiber Reinforced Nylon-6 Compound (AKULON K224 HG6 IV GREY)	1 kg	1. Nylon-6 Chips/Granules	0.6744 kg
		2. Glass Fiber	0.3090 kg
		3. Relevant Colour Masterbatch	0.0206 kg
		4. Calcium Stearate	0.0260 kg

NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import.

Case No.:6/18/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Approved
HQ File :01/87/050/00143/AM12/	RLA File :31/24/040/00254/AM11/	Lic.No/Date:3110049341 21.07.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39079150	63/0- RELEVANT POLYESTER (PBT RESIN) ARNITE B434SE CFL WHITE	32000.000	K.G	4288000.00	95183.13 US\$
2	39079150	63/0- RELEVANT POLYESTER (PBT RESIN) ARNITE B414SE CFL WHITE	500.000	K.G	70325.00	1561.04 US\$
3	39079150	63/0- RELEVANT POLYESTER (PBT RESIN) ARNITE TV 4240 P WHITE	500.000	K.G	58565.00	1300.00 US\$
4	39079150	63/0- RELEVANT POLYESTER (PBT RESIN) ARNITE TV 4240 SP WHITE	1500.000	K.G	195967.50	4350.00 US\$
5	39079150	63/0- RELEVANT POLYESTER (PBT RESIN) ARNITE TV4 244S CFL WHITE	500.000	K.G	60140.00	1334.96 US\$
				Total	4,672,997.50	103,729.13

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39079150	PBT CHIPS	17961.600	K.G	1865258.28	40593.22 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRAND)	6592.000	K.G	339250.69	7383.04 US\$	Value & Qty
3	29033020	SLFR	1977.600	K.G	499788.96	10876.80 US\$	Value & Qty
4	28258000	ANTIMONY TRIOXIDE	1484.800	K.G	798250.75	17372.16 US\$	Value & Qty
5	39076000	F096H-PET CHIPS	4944.000	K.G	11358.84	247.20 US\$	Value & Qty
6	39079150	PBT CHIPS/ GRANULES	329.600	K.G	34227.97	744.90 US\$	Value & Qty

7	70191100	GLASS FIBER (CHOPPED STRANDS)	103.000	K.G	5300.79	115.36 US\$	Value & Qty
8	29159090	CALCIUM STEARATE	1.290	K.G	90.10	1.96 US\$	Value & Qty
9	34049090	LOXIOI	1.290	K.G	2.96	0.06 US\$	Value & Qty
10	39039090	SAYTEX BROMINATED FR	36.050	K.G	8497.83	184.94 US\$	Value & Qty
11	28258000	ANTIMONY TRIOXIDE	36.050	K.G	19381.02	421.79 US\$	Value & Qty
12	39046100	DYNEON / TEFLON BASED	1.030	K.G	910.60	19.82 US\$	Value & Qty
13	32064990	SACTOLITH HDS	5.670	K.G	952.72	20.73 US\$	Value & Qty
14	29159090	SAVNOL	0.520	K.G	1.18	0.03 US\$	Value & Qty
15	29159090	TALC 2050	1.030	K.G	2.37	0.05 US\$	Value & Qty
16	39079150	PBT CHIPS / GRANULES	410.450	K.G	42624.00	927.62 US\$	Value & Qty
17	70191100	GLASS FIBER (CHOPPED STRANDS)	103.000	K.G	5300.79	115.36 US\$	Value & Qty
18	34049090	LOXIOI G-32	1.550	K.G	71.22	1.55 US\$	Value & Qty
19	39079150	PBT CHIPS/ GRANULES	988.800	K.G	102683.91	2234.69 US\$	Value & Qty
20	70191100	GLASS FIBER (CHOPPED STRANDS)	309.000	K.G	15902.38	346.08 US\$	Value & Qty
21	29159090	CALCIUM STEARATE	3.750	K.G	261.92	5.70 US\$	Value & Qty
22	34049090	LOXIOI	3.750	K.G	0.86	0.02 US\$	Value & Qty
23	39039090	SAYTEX BROMINATED FR	108.000	K.G	25458.14	554.04 US\$	Value & Qty
24	28258000	ANTIMONY TRIOXIDE	108.000	K.G	58062.42	1263.60 US\$	Value & Qty
25	39046100	DYNEON / TEFLON BASED	3.000	K.G	2652.23	57.72 US\$	Value & Qty
26	32064990	SACTOLITH HDS	16.500	K.G	2774.92	60.39 US\$	Value & Qty
27	29159090	SAVNOL	1.500	K.G	3.45	0.08 US\$	Value & Qty
28	29159090	TALC 2050	3.000	K.G	6.89	0.15 US\$	Value & Qty
29	39079150	PBT CHIPS / GRANULES	322.900	K.G	33532.20	729.75 US\$	Value & Qty
30	70191100	GLASS FIBER (CHOPPED STRANDS)	103.000	K.G	5300.79	115.36 US\$	Value & Qty
31	32064990	MASTERBATCH	5.150	K.G	2849.18	62.01 US\$	Value & Qty
32	34049090	LOXIOI G - 32	1.300	K.G	119.47	2.60 US\$	Value & Qty
33	39073090	SAYTEX	44.300	K.G	10442.55	227.26 US\$	Value & Qty

34	28258000	ANTIMONY TRIOXIDE	33.200	K.G	17848.62	388.44 US\$	Value & Qty
35	39046100	DYNEON	5.150	K.G	4553.00	99.09 US\$	Value & Qty
				Total	3,913,724.00	85,173.57	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 29.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 20% Glass Fibre Reinforced Flame Retardant PBT Compound (ARNITE B434SE CFL WHITE)	1 kg	1. PBT Chips/Granules	0.5613 kg
		2. Glass Fiber	0.2060 kg
		3. Decarbomodiphenyl ethane	0.0618 kg
		4. Antimony Trioxide	0.0464 kg
		5. F-096H-PET chips	0.1545 kg
2. 20% Glass Fiber Reinforced Flame Retardant PBT Compound (ARNITE B414SE CFL WHITE)	1 kg	1. PBT Chips/Granules	0.6590 kg
		2. Glass Fiber	0.2060 kg
		3. Calcium Stearate	0.0025 kg
		4. Loxiol	0.0025 kg
		5. Saytex Brominated FR	0.0720 kg
		6. Antimony Trioxide	0.0720 kg
		7. Dyneon (Flow modifier)	0.0020 kg
		8. Sactolith HDS/Relevant Colourant	0.0113 kg
		9. Sevnol	0.0010 kg
		10. Talc	0.0017 kg
3. 20% Glass Fiber Reinforced PBT Compound (ARNITE TV)	1 kg	1. PBT Chips/Granules	0.8209 kg
		2. Glass Fiber	0.2060 kg

4 240 WHITE)		3. Loxiol (Mould Releasing Agent)	0.0031 kg
4. 20% Glass Fiber Reinforced PBT Compound (ARNITE TV 4 240 SP WHITE)	1 kg	1. PBT Chips/Granules	0.6590 kg
		2. Glass Fiber	0.2060 kg
		3. Calcium Stearate	0.0025 kg
		4. Loxiol (Mould Releasing Agent)	0.0025 kg
		5. Saytex Brominated FR (Flame Retardant)	0.0720 kg
		6. Antimony Trioxide	0.0720 kg
		7. DYNEON/TEFLON Based (Flow modifier)	0.0020 kg
		8. Sactolith HDS/Relevant Colourant	0.0110 kg
		9. Savnol	0.0010 kg
		10. Talc	0.0020 kg

NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import.

Case No.:12/21/87-ALC1/2011	Party Name:GLENROCK RUBBER PRODUCTS PVT. LTD.	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Deferred
HQ File :01/87/050/00182/AM12/	RLA File :10/24/040/00027/AM12/	Lic.No/Date:1010044433 22.07.2011	Defer Date:02.11.2011

Decision: According to Deficiency raised by DIPP vide letter dated 11.10.2011, the Committee decided to ask for following information from the firm giving 15 days time for submission of information:

22	(i) Complete manufacturing process for the item proposed for manufacture & export i.e. Rubber Mats (Stable Mats & Hollow Mats) using Reclaim Rubber, Natural Rubber & Process Oil, indicating wastage generated at each stage of manufacture, Drawings & Designs for the export product (Stable Mats & Hollow Mats) may please be furnished. (ii) Justification for the quantity of import item i.e. Reclaimed Rubber – 356200.00 Kgs., Natural Rubber – 12650.00 Kgs. and Processing Oil – 73050.00 Kgs. (iii) Quantity of Production of Rubber Mats (Stable Mats & Hollow Mats) vis-a-vis consumption of Reclaimed Rubber, Natural Rubber and Processing Oil and any other indigenous inputs as raw material in the past 3 years, year-wise, duly certified by a Chartered Accountant.
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23	Case No.:2/20/87-ALC1/2011 HQ File :01/87/050/00167/AM12/ Decision: A D/L No. 46011/68/2007-PC.II dated 12.09.2011 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 04.10.2011 giving 15 days time for submission of information. Reply awaited from the firm.	Party Name:ASHIRVAD PIPES PVT LTD., RLA File :07/24/040/00133/AM12/	Meet No/Date:28/87-ALC1/2011 12.10.2011 Lic.No/Date:0710080860 25.07.2011	Status: Deferred Defer Date:02.11.2011
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24	Case No.:3/20/87-ALC1/2011 HQ File :01/87/050/00168/AM12/ Decision: A D/L No. 46011/68/2007-PC.II dated 12.09.2011 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 04.10.2011 giving 15 days time for submission of information. Reply awaited from the firm.	Party Name:ASHIRVAD PIPES PVT LTD., RLA File :07/24/040/00134/AM12/	Meet No/Date:28/87-ALC1/2011 12.10.2011 Lic.No/Date:0710080854 25.07.2011	Status: Deferred Defer Date:02.11.2011
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25	Case No.:4/20/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Deferred
	HQ File :01/87/050/00169/AM12/	RLA File :07/24/040/00138/AM12/	Lic.No/Date:0710080855 25.07.2011	Defer Date:02.11.2011
	Decision: A D/L No. 46011/68/2007-PC.II dated 12.09.2011 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 04.10.2011 giving 15 days time for submission of information. Reply awaited from the firm.			

26	Case No.:5/20/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Deferred
	HQ File :01/87/050/00170/AM12/	RLA File :07/24/040/00139/AM12/	Lic.No/Date:0710080856 25.07.2011	Defer Date:02.11.2011
	Decision: A D/L No. 46011/68/2007-PC.II dated 12.09.2011 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 04.10.2011 giving 15 days time for submission of information. Reply awaited from the firm.			

27	Case No.:8/21/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Deferred
	HQ File :01/87/050/00178/AM12/	RLA File :07/24/040/00132/AM12/	Lic.No/Date:0710080859 25.07.2011	Defer Date:02.11.2011
	Decision: A D/L No. 46011/68/2007-PC.II dated 12.09.2011 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 04.10.2011 giving 15 days time for submission of information. Reply awaited from the firm.			

28	Case No.:9/21/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Deferred
	HQ File :01/87/050/00179/AM12/	RLA File :07/24/040/00135/AM12/	Lic.No/Date:0710080858 25.07.2011	Defer Date:02.11.2011
	Decision: A D/L No. 46011/68/2007-PC.II dated 12.09.2011 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 04.10.2011 giving 15 days time for submission of information. Reply awaited from the firm.			

29	Case No.:10/21/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Deferred
	HQ File :01/87/050/00180/AM12/	RLA File :07/24/040/00137/AM12/	Lic.No/Date:0710080857 25.07.2011	Defer Date:02.11.2011
	Decision: A D/L No. 46011/68/2007-PC.II dated 12.09.2011 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 04.10.2011 giving 15 days time for submission of information. Reply awaited from the firm.			

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Case No.:3/19/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Approved				
HQ File :01/87/050/00158/AM12/	RLA File :31/83/040/00082/AM12/	Lic.No/Date:3110049483 27.07.2011	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39079150	63/0- ARNITE TO8 200 NATURAL UNFILLED POLYBUTYLENE TEREPHTHALATE (PBT) COMPOUND IN NATURAL COLOUR	12000.000	K.G	2025804.00	45320.00 US\$	
				Total	2,025,804.00	45,320.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39079150	PBT CHIPS / GRANULES	12349.560	K.G	1460952.95	32108.86 US\$	Value & Qty
2	34049090	LOXIOL G- 32	37.080	K.G	421.79	9.27 US\$	Value & Qty
				Total	1,461,374.74	32,118.13	
Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 29.09.2011, following adhoc norms are approved :							

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Unfilled Poly Butylene Terephthalate (PBT) Compound (ARNITE TO 6200D/ TO 8200)	1 kg	1. PBT Chips/Granules	1.0269 kg
		2. Loxiol (Mould Releasing Agent)	0.0031 kg
NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import.			

Case No.:6/19/87-ALC1/2011		Party Name:DSM INDIA PVT. LTD		Meet No/Date:28/87-ALC1/2011 12.10.2011		Status: Approved		
HQ File :01/87/050/00161/AM12/		RLA File :31/83/040/00059/AM12/		Lic.No/Date:3110049544 01.08.2011		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39081010	63/0- NYLON 6, 20% GLASS FILLED FLAME RETARDENT MOULDING POWDER / GRANULES GRADE K 222 KG V4 COLOUR BLACK AKULON K 222 KG V4 BLACK			53627.700	K.G	11529955.00	257078.16 US\$
						Total	11,529,955.00	257,078.16
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	
1	39081090	NYLON 6 CHIPS / GRANULES	35925.840	K.G	4783597.42	104903.45 US\$	Value & Qty	

2	70191100	GLASS FIBER (CHOPPED STRANDS)	11047.310	K.G	564208.02	12372.98 US\$	Value & Qty
3	32064990	MASTERBATCH PE 48/93	552.370	K.G	88157.50	1933.28 US\$	Value & Qty
4	39092090	MELAMINE CYNURATE	6628.380	K.G	547080.28	11997.37 US\$	Value & Qty
5	29159090	CALCIUM STEARATE	1082.640	K.G	75039.67	1645.61 US\$	Value & Qty
				Total	6,058,082.89	132,852.69	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 29.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fiber Reinforced Flame Retardant Nylon 6 Compound (AKULON K 222 KGV4)	1 kg	1. Nylon 6 chips/Granules	0.6699 kg
		2. Glass Fiber	0.2060 kg
		3. Relevant Colourant /Masterbatch	0.0103 kg
		4. Melamine Cynurate (Flame Retardant)	0.1236 kg
		5. Calcium Stearate (Mould Releasing Agent)	0.0202 kg

NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import.

Case No.:4/25/87-ALC1/2011	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Approved
HQ File :01/87/050/00202/AM12/	RLA File :03/95/040/00305/AM12/	Lic.No/Date:0310645490 01.08.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069090	63/0- STYRENE ACRYLATE EMULSION SOLID CONTENT 50% +/- 1% (960 MTS PACKED IN 4000 HDPE DRUMS)(420 MT IN FLEXI)	1380.000	M.T	86211360.00	1890600.00 US\$
				Total	86,211,360.00	1,890,600.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29161210	2 ETHYL HEXYL ACRYLATE	292.560	M.T	37354060.80	819168.00 US\$	Value & Qty
2	29025000	STYRENE MONOMER	347.760	M.T	22597444.80	495558.00 US\$	Value & Qty
3	29161400	METHYL METHACRYLATE	1.380	M.T	176198.40	3864.00 US\$	Value & Qty
4	29161310	METHACRYLIC ACID	6.900	M.T	1006848.00	22080.00 US\$	Value & Qty
5	29161100	GLACIAL ACRYLIC ACID	6.900	M.T	880992.00	19320.00 US\$	Value & Qty
6	29242190	ACRYLAMIDE	6.900	M.T	943920.00	20700.00 US\$	Value & Qty
7	29161400	METHACRYLAMIDE	6.900	M.T	1447344.00	31740.00 US\$	Value & Qty
8	28334000	POTASSIUM PERSULPHATE	1.380	M.T	62928.00	1380.00 US\$	Value & Qty
9	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOUNDING GRADE)	35.700	M.T	2327925.60	51051.00 US\$	Value & Qty
				Total	66,797,661.60	1,464,861.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/10/2005-PC.II dated 07.07.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Styrene Acrylate Emulsion Solid Content 50% +/- 1%	1 kg	1. 2-Ethyl Hexyl Acrylate	0.2120 kg
		2. Styrene Monomer	0.2520 kg
		3. Methyl Methacrylate	0.0010 kg

		4. Methacrylic Acid	0.0050 kg
		5. Glacial Acrylic Acid	0.0050 kg
		6. Acrylamide	0.0050 kg
		7. Methacrylamide	0.0050 kg
		8. Potassium Persulphate	0.0010 kg
		9. High Density Polyethylene (Blow Moulding Grade)	As per Packing Policy

Case No.:10/22/84-ALC3/2011		Party Name:FLEXITUFF INTERNATIONAL LTD.,		Meet No/Date:28/87-ALC1/2011 12.10.2011		Status: Approved	
HQ File :01/84/050/00171/AM12/		RLA File :11/24/040/00019/AM12/		Lic.No/Date:1110025378 02.08.2011		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	63053200	63/0- FLEXIBLE INTERMEDIATE BULK CONTAINERS WITH PE LINER NET CONTAINTS: 1) PP GRANULES - 392.150 MT, 2) UV STABILIZER - 7.850 MT, 3) PE LINER - 500.000 MT, 4) PP YARN (PP M.F.YARN) - 100.000 MT, 5) PACKING MATERIAL (PP GRANULES) - 10.000 MT		1000.000	M.T	136500000.00	3000000.00 US\$
					Total	136,500,000.00	3,000,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	PP GRANULES	431.365	M.T	35328794.00	776457.00 US\$	Value & Qty

2	38123090	UV STABILIZER	8.164	M.T	4457544.00	97968.00 US\$	Value & Qty
3	39232990	PE LINER	550.000	M.T	57557500.00	1265000.00 US\$	Value & Qty
4	54026930	PP YARN (PP M.F.YARN)	105.000	M.T	10988250.00	241500.00 US\$	Value & Qty
5	39021000	PACKING MATERIAL (PP GRANULES)	10.500	M.T	859950.00	18900.00 US\$	Value & Qty
				Total	109,192,038.00	2,399,825.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/39/2009-PC.II dated 07.10.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Containers with PE Liner	1 kg	1. PP Granules	0.4313 kg
		2. UV Stabilizer	0.0081 kg
		3. PE Liner	0.5500 kg
		4. PP Yarn (PP M.F. Yarn)	0.1050 kg
		4. Packing Material (PP Granules)	As per packing policy

Case No.:7/19/87-ALC1/2011	Party Name:KM PET INDUSTRIES	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Approved
HQ File :01/87/050/00162/AM12/	RLA File :04/24/040/00124/AM12/	Lic.No/Date:0410126760 03.08.2011	Defer Date:

Application: Request is for adhoc norms for following:

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<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39159090	63/0- POLYETHYLENE TEREPHTHALATE (PET) FLAKES	183486.000	K.G	8184303.00	179874.81 US\$
				Total	8,184,303.00	179,874.81

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39159042	PET BOTTLE WASTE / SCRAP	200000.000	K.G	7098273.00	156006.00 US\$	Value & Qty
				Total	7,098,273.00	156,006.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/10/2010-PC.II dated 28.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Terephthalate (PET) Flakes	1 kg	PET Bottle Waste/Scrap	1.05 kg

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Case No.: 8/19/87-ALC1/2011	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Deferred
HQ File :01/87/050/00163/AM12/	RLA File :04/24/040/00123/AM12/	Lic.No/Date:0410126763 03.08.2011	Defer Date:02.11.2011
Decision: A copy of application was forwarded to D/o C&PC on 09.08.2011. Comments of D/o C&PC are still awaited. Hence, the Committee decided to issue reminder from DDG (IS) to Shri A.K. Aggarwal, Addl. Industrial Adviser, D/o C&PC for furnishing comments expeditiously.			

Case No.: 5/25/87-ALC1/2011	Party Name:SUN PLAST	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Approved
HQ File :01/87/050/00203/AM12/	RLA File :03/95/040/00322/AM12/	Lic.No/Date:0310646085 03.08.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39232100	63/0- LLDPE PLASTIC BAGS (MADE OF LLDPE GRANULES AND REPROCESSED LLDPE GRANULES)	150000.000	K.G	13655250.00	303450.00 US\$
				Total	13,655,250.00	303,450.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39011010	LLDPE GRANULES	118125.000	K.G	9568125.00	212625.00 US\$	Value & Qty
2	39019000	LLDPE GRANULES (REPROCESSED)	31500.000	K.G	1417500.00	31500.00 US\$	Value & Qty
3	38122000	RELEVANT MASTER BATCH	7875.000	K.G	885937.50	19687.50 US\$	Value & Qty
				Total	11,871,562.50	263,812.50	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/58/2007-PC.II dated 16.09.2008, following adhoc norms are **approved on repeat basis:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LLDPE Plastic Bags (Made of LLDPE Granules and Reprocessed LLDPE Granules)	1 kg	1. LLDPE Granules	0.7875 kg
		2. LLDPE Granules (Reprocessed)	0.2100 kg
		3. Relevant Master Batch	0.0525 kg

Case No.:13/21/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Approved
HQ File :01/87/050/00183/AM12/	RLA File :31/83/040/00090/AM12/	Lic.No/Date:3110049750 11.08.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39076020	63/0- ARNITE TV4 230 NATURAL 15 % GLASS FIBER REINFORCED PBT COMPOUND	3000.000	K.G	533718.00	11940.00 US\$
2	39081010	63/0- AKULON K224 G6 BLACK (30% GLASS FIBER REINFORCED PA 6 (NYLON 6) COMPOUND IN BLACK COLOUR)	20000.000	K.G	3218400.00	72000.00 US\$
3	39081010	63/0- AKULON K224 G6 NATURAL (30% GLASS FIBER REINFORCED PA 6 (NYLON 6) COMPOUND)	20000.000	K.G	3218400.00	72000.00 US\$
				Total	6,970,518.00	155,940.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39089090	PBT CHIPS / GRANULES	2626.500	K.G	310714.95	6828.90 US\$	Value & Qty
2	70191900	GLASS FIBER (CHOPPED STRANDS)	463.500	K.G	23619.96	519.12 US\$	Value & Qty
3	34049090	LOXIOI G - 32	7.800	K.G	177.45	3.90 US\$	Value & Qty
4	39081090	NYLON 6 CHIPS/GRANULES	14050.000	K.G	2224677.00	48894.00 US\$	Value & Qty
5	70191100	GLASS FIBER (CHOPPED STRANDS)	6180.000	K.G	314932.80	6921.60 US\$	Value & Qty
6	32064990	MASTERBATCH	310.000	K.G	48521.20	1066.40 US\$	Value & Qty

7	29159090	CALCIUM STEARATE	62.000	K.G	564.20	12.40 US\$	Value & Qty
8	39081090	NYLON 6 CHIPS/GRANULES	14360.000	K.G	2273762.40	49972.80 US\$	Value & Qty
9	70191100	GLASS FIBER (CHOPPED STRANDS)	6180.000	K.G	314932.80	6921.60 US\$	Value & Qty
10	29159090	CALCIUM STEARATE	62.000	K.G	564.20	12.40 US\$	Value & Qty
				Total	5,512,466.96	121,153.12	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 29.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 15% Glass Fiber Reinforced PBT Compound (ARNITE TV 4 230 NATURAL)	1 kg	1. PBT Chips/Granules	0.8729 kg
		2. Glass Fiber	0.1545 kg
		3. Loxiol (Mould Releasing Agent)	0.0026 kg
2. 30% Glass Fiber Reinforced Nylon-6 Compound (AKULON K 224 G6)	1 kg	1. Nylon-6 Chips/Granules	0.7025 kg
		2. Glass Fiber	0.3090 kg
		3. Relevant Colour Masterbatch	0.0155 kg
		4. Calcium Stearate	0.0030 kg

NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import.

Case No.:14/21/87-ALC1/2011

Party Name:DSM INDIA PVT. LTD

Meet No/Date:28/87-ALC1/2011
12.10.2011

Status: **Approved**

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079150	63/0- ARNITE TV4 240 P WHITE 20 % GLASS FIBER REINFORCED PBT	22000.000	K.G	3615869.40	80891.93 US\$
				Total	3,615,869.40	80,891.93

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39079150	PBT CHIPS / GRANULES	18059.800	K.G	2136474.34	46955.48 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	4532.000	K.G	230950.72	5075.84 US\$	Value & Qty
3	34049090	LOXIOI G-32	68.200	K.G	620.62	13.64 US\$	Value & Qty
				Total	2,368,045.68	52,044.96	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 29.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fiber Reinforced PBT Compound (ARNITE TV 4 240 WHITE)	1 kg	1. PBT Chips/Granules	0.8209 kg
		2. Glass Fiber	0.2060 kg
		3. Loxiol (Mould Release Agent)	0.0031 kg

NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import.

39	Case No.:2/23/87-ALC1/2011	Party Name:ASHLAND INDIA PRIVATE LIMITED	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Deferred
	HQ File :01/87/050/00188/AM12/	RLA File :03/94/040/00205/AM12/	Lic.No/Date:0310650116 24.08.2011	Defer Date:02.11.2011
	Decision: A D/L No. 46011/84/2011-PC.II dated 03.10.2011 was issued by D/o C&PC to firm. The requisite information is still awaited from the firm. Hence, the Committee decided to issue Reminder giving them 15 days time for submission of information.			

40	Case No.:3/23/87-ALC1/2011	Party Name:ASHLAND INDIA PRIVATE LIMITED	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Deferred
	HQ File :01/87/050/00189/AM12/	RLA File :03/94/040/00402/AM12/	Lic.No/Date:0310650121 24.08.2011	Defer Date:02.11.2011
	Decision: A D/L No. 46011/84/2011-PC.II dated 03.10.2011 was issued by D/o C&PC to firm. The requisite information is still awaited from the firm. Hence, the Committee decided to issue Reminder giving them 15 days time for submission of information.			

41	Case No.:1/28/87-ALC1/2011	Party Name:POLYSIL IRRIGATION SYSTEMS PVT. LTD.	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Deferred
	HQ File :01/87/050/00226/AM12/	RLA File :03/95/040/00258/AM12/	Lic.No/Date:0310650131 24.08.2011	Defer Date: 02.11.2011
	Decision: A copy of application has been forwarded to D/o C&PC on 10.10.2011. Comments of D/o C&PC are awaited.			

42	Case No.:7/25/87-ALC1/2011	Party Name:JELENTA POLYTRADERS PRIVATE LIMITED	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Deferred
	HQ File :01/87/050/00205/AM12/	RLA File :02/24/040/00078/AM12/	Lic.No/Date:0210164751 26.08.2011	Defer Date:26.10.2011

Decision: A copy of application has been forwarded to D/o C&PC on 16.09.2011. Comments of D/o C&PC are awaited.

Case No.:4/26/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:28/87-ALC1/2011 12.10.2011	Status: Approved
HQ File :01/87/050/00212/AM12/	RLA File :31/83/040/00107/AM12/	Lic.No/Date:3110050319 15.09.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079150	63/0- ARNITE TV6 241 SN GREY 20% GLASS FIBER REINFORCED, FLAME RETARDANT (NON BLOOMING)) PBT COMPOUND	3000.000	K.G	875805.00	19950.00 US\$
2	39079150	63/0- ARNITE TV6 241 SN WHITE 20% GLASS FIBER REINFORCED, FLAME RETARDANT (NON BLOOMING)) PBT COMPOUND	3000.000	K.G	1003554.00	22860.00 US\$
3	39076020	63/0- ARNITE AV2372 NATURAL 35% GLASS FIBER REINFORCED POLYETHYLENE TEREPHTHALATE (PET) COMPOUND	6000.000	K.G	1277490.00	29100.00 US\$
				Total	3,156,849.00	71,910.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39079150	PBT CHIPS / GRANULES	1937.400	K.G	223432.59	4998.49 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	618.000	K.G	30939.55	692.16 US\$	Value & Qty
3	32064990	MASTERBATCH	30.900	K.G	4751.43	106.30 US\$	Value & Qty
4	34049090	LOXIOL G - 32	7.800	K.G	174.33	3.90 US\$	Value & Qty
5	39073090	SAYTEX	265.800	K.G	146733.56	3282.63 US\$	Value & Qty
6	28258000	ANTIMONY TRIOXIDE	199.200	K.G	135789.66	3037.80 US\$	Value & Qty

7	39046100	DYNEON	30.900	K.G	27817.97	622.33 US\$	Value & Qty
8	39079150	PBT CHIPS / GRANULES	1937.400	K.G	223432.59	4998.49 US\$	Value & Qty
9	70191100	GLASS FIBER (CHOPPED STRANDS)	618.000	K.G	30939.55	692.16 US\$	Value & Qty
10	32064990	MASTERBATCH	30.900	K.G	4751.43	106.30 US\$	Value & Qty
11	34049090	LOXOL	7.800	K.G	174.33	3.90 US\$	Value & Qty
12	39073090	SAYTEX	265.800	K.G	146733.56	3282.63 US\$	Value & Qty
13	28258000	ANTIMONY TRIOXIDE	199.200	K.G	135789.66	3037.80 US\$	Value & Qty
14	39046100	DYNEON	30.900	K.G	27817.97	622.33 US\$	Value & Qty
15	39079150	PET/POLYESTER CHIPS	3845.400	K.G	443474.60	9921.13 US\$	Value & Qty
16	70191100	GLASS FIBER (CHOPPED STRANDS)	2163.000	K.G	108288.43	2422.56 US\$	Value & Qty
17	29159090	TEGMER 804 A	15.000	K.G	6825.69	152.70 US\$	Value & Qty
18	29159090	SODIUM BENZOATE	30.900	K.G	2596.71	58.09 US\$	Value & Qty
19	32064990	CMB KK / MASTERBATCH	126.000	K.G	14080.50	315.00 US\$	Value & Qty
				Total	1,714,544.11	38,356.70	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/22/2009-PC.II dated 29.09.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 20% Glass Fiber Reinforced Flame Retardant (Non Blooming PBT Compound) (ARNITE TV6 241SN)	1 kg	1. PBT Chips / Granules	0.6458 kg
		2. Glass Fiber	0.2060 kg
		3. Relevant Colour Masterbatch	0.0103 kg
		4. Loxiol (Mould Releasing Agent)	0.0026 kg
		5. Saytex (Brominated Flame Retardant)	0.0886 kg
		6. Antimony Trioxide	0.0664 kg
		7. Dyneon (Flow Modifier)	0.0103 kg
2. 35% Glass Fiber	1 kg	1. PBT Chips/ Granules	0.6409 kg

Reinforced PBT Compound (ARNITE TV 2372 NATURAL)	2. Glass Fiber	0.3605 kg
	3. Tegmer (Nucleating Agent)	0.0025 kg
	4. Sodium Benzoate	0.0051 kg
	5. Relevant Colour Masterbatch	0.0210 kg
NB: The raw materials quantity whichever is less either as applied by the firm or as recommended above may be allowed for import.		

Meeting ended with thanks to Chair and all participants.
